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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 444/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Carona Limited

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 444/58,59/NCLT/MB/MAH/2017

Petitioner is absent. List this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)